Shri Thirumala Rao: May I know whether the State or Central Government has conducted any investigation in regard to the scarcity of fish and, if so, with what results?

Shri Shinde: As I have already submitted, though some enquiries have been conducted, no reasons have so far been found for the scarcity of fish

Shri Koya: May I know whether there is any scheme for giving alternative employment to the fishermen during the non-catching period?

Shri A. M. Thomas: In the very same statement it has been mentioned:

"The State Government has also taken on hand the construction of roads in coastal areas to give relief to unemployed fishmen."

Shri A. K. Gopalan: Regarding Maharashtra State the statement says:

"The question of granting loans on liberal terms to the scarcity stricken fishermen of Ratnagiri is under consideration of the State Government."

May I know whether this consideration of giving relief to scarcity stricken fishermen will take six months or one year?

Shri A. M. Thomas: We asked the State Government about the position and the State Government has replied that the question is under the consideration of the State Government.

Ayurvedic Chairs in Medical Colleges

*798. Shri A. T. Sarma: Will the Minister of Health be pleased to state:

- (a) whether Ayurvedic chairs have been established in medical (Allopathic) Colleges during the last two years:
- (b) if so, the details of such chairs;
- (c) the progress that has been made upto now since their establishment?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) to (c). No, Sir. The whole question is still under correspondence with the State Governments.

Mr. Speaker: Next question.

Dr. Govind Das rose-

Shri A. T. Sarma: May I know whether there is a proposal. . . .

Mr. Speaker: Shri Sarma has got up too late. I had even passed on to the next question.

डा० गोविन्द दास ः क्या इस सम्बन्ध में

Shri D. C. Sharma rose-

Mr. Speaker: What is it that Shri D. C. Sharma wants to say?

Shri D. C. Sharma: I wish to say that you should be tender to the Sharmas.

Shri Raghunath Singh: Including him.

का गोविन्द दास : क्या इस सम्बन्ध में किन्हीं राज्य सरकारों से किसी प्रकार के प्रस्ताव श्राये हैं श्रीर क्या किसी भी मेडिकल कालेज में श्रव तक ग्रायुर्वेद का कोई विभाग खोला गया है ?

Dr. D. S. Raju: The Government of India is very anxious and desirous to establish ayurvedic colleges. They have communicated their desire to the The Central State Governments. Council of Health which met in Hyderabad some days ago have made some recommendations to the State They have recom-Governments. mended that a very highstanding professor of Ayurveda should be appointed for teaching Ayurveda in Government Medical Colleges and a beds should be set apart for the teaching and training of Ayurveda. they are doing their best to initiate and encourage research in Ayurveda and to establish these professorships. But the reactions of the State Governments have not been received as yet.

Shri A. T. Sarma: May I know whether such a scheme was approved by the Medical Council?

The Minister of Health (Dr. Sushila Nayar): Yes, Sir; the scheme was approved by the Central Health Council as well as by the Central Council of Ayurvedic Research. As the hon. Deputy Minister has said, the replies of the State Governments are awaited. Only Orissa has sent an interim reply so far.

Shri Hanumanthaiya: Is the Government aware that it is very anomalous to make a combination of ayurvedic and allopathic medicines in the same institution and that ayurvedic opinion generally is against such combination because Ayurveda is sniffed at by allopathy.

Dr. Sushila Nayar: It is not correct. There is no desife on the part of anybody to mix up Ayurveda. What is proposed is to have one extra professor of Ayurveda on the same scale and in the same grade as the other professors in the medical colleges. The functions of this professor will be, firstly, to give a series of lectures to the undergraduates which will be optional and, secondly, to give a series of lectures to the interns and postgraduates. For that certain scholarships are also offered as an incentive.

Mr. Speaker: Next question.

Shri A. T. Sarma: May I know whether any Course. . . .

Mr. Speaker: He makes up his mind too late. When I look towards him he does not stand up and when I am looking towards the other side he stands up. Next question.

Elections to Panchayats

*799. Shri M. K. Kumaran: Shri P. R. Chakraverti:

Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

 (a) whether Government have any proposal to keep out political contests from elections to Panchayats; and (b) if so, at what stage it is?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Co-operation (Shri B. S. Murthy): (a) No. Sir.

(b) Does not arise.

Shri M. K. Kumaran: May I know whether the Government are that there is a very strong public opinion in the country that political factions and groupings should be avoided in Panchayat elections as also in the working of the Panchayati Raj institutions; if so, may I know whether the Government propose to take any steps to translate this public opinion into action?

Shri B. S. Murthy: Government is aware that a very strong opinion is there but it is not an effective opinnion.....(Interruption).

Shri Warior: What is the definition of effective and ineffective?

Mr. Speaker: It would be very difficult for hon. Members and for myself also to distinguish between strong and effective.

Shri B. S. Murthy: I was to say that many persons like Shri Java Prakash Narayan, have been carrying on campaign that at the village level there should be no parties to compete' in the elections. Secondly our Ministry, specially the hon. Minister has already written to one of the leading parties requesting them to take the lead in seeing that village politics are not vitiated by the parties. Thirdly, there was recently a seminar in Mussorie and this question also discussed there but with no effect.

Shri M. K. Kumaran: May I know whether the Government of India have ascertained the views of the State Governments in this matter?

Shri B. S. Murthy: In a matter like this Government need not take the lead; it is the political parties that should take the lead and advise Government what they should do.